

II.—Grants-in-aid (up to 31-1-1956)

Serial Number	Purpose	Amount
		Rs.
1	(i) Grants for the Welfare of backward classes	6,500
	(ii) Grants for assistance of natural calamities and scarcity affected areas	50,00,000
2	(i) Grants-in-aid to States under the Article 275(1) of the Constitution Grants under Substantive provision (charged)	1,48,00,000
	(ii) Grants under substantive provision (Lahaul and Spiti)	4,65,000
3	National Extension service	12,77,000
4	Local Development works (Building of a Hall in School)	10,000
5	For conducting two Organisers' camps	3,998 (Payment made in cash)
6	Expansion of education under Five Year Plan	17,71,843
7	Bee-keeping Industry	3,993
8	Hand pounding of Rice	8,322
9	Village oil industry	14,875
10	Gur and Khandsari Industry	20,187
11	Soap-making (with non-edible oils) Industry	2,319
12	Scheme for setting up a screen printing centre at Hoshiarpur	6,360
13	For the observance of all India Handloom week	12,000
	TOTAL GRANTS	2,34,02,337
	GRAND TOTAL (LOANS & GRANTS)	16,72,44,119

WELFARE EXTENSION PROJECTS IN
PUNJAB

356. { Shri D. C. Sharma :
Sardar Iqbal Singh :

Will the Minister of Education be pleased to state :

(a) the names of places in the Punjab where centres under the Welfare Extension Projects have been opened so far ; and

(b) the names of places where such centres will be opened upto March, 1957 ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) The information is being collected and will be laid on the Table of the House as soon as possible.

(b) This information will be available after a decision in regard to the location of new welfare Extension Projects is taken.